

Convention Committee on Action Taken by Government on the recommendations contained in their Fourteenth Report (Eighth Lok Sabha) on "Rolling Stock Programme (Availability of coaches and wagons)".

12.08 hrs.

PETITION REGARDING ABOLITION OF CONTRACT SYSTEM OF LABOUR IN FOOD CORPORATION OF INDIA AND PAYMENT OF WAGES TO PALLEDARS IN BIHAR, ORISSA ETC. AT PAR WITH PALLEDARS IN PORTS AND PORT CITIES

12.06 1/2 hrs.

COMMITTEE ON PETITIONS

[*Translation*]

Minutes

SHRI SURYA NARAYAN SINGH (Balía): I beg to present a petition signed by the Chairman, Shri K.L. Mahendra and the General-Secretary Shri Amar Singh Bhatia and by others of the All India Palledar (Handleing) Works Federation, regarding abolition of contract system of labour in Food Corporation of India and payment of wages to Palledars in Bihar, Orissa etc. at par with Palledars in Ports and Port Cities.

[*English*]

SHRI LOKANATH CHOUDHURY (Jagatsinghpur): Sir, I beg to lay on the Table, Minutes (Hindi and English versions) of Second Sixth and Eighth Sitzings of the Committee on Petitions.

MR. SPEAKER: Shri Surya Narayan Singh.

12.09 hrs.

RE. REPORTED INTERVIEW GIVEN BY THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE, SHRI SUBRAMANIAM SWAMY TO THE FINANCIAL TIMES, LONDON ABOUT TAXATION

[*Translation*]

MR. SPEAKER: You are supposed to present it and not to read the whole.

MR. SPEAKER: Shastriji, please take your seat.

(*Interruptions*)

[*English*]

[*English*]

MR. SPEAKER: Prof. Madhu Dandavate.

MR. SPEAKER: Mr. Surya Narayan Singh, you are not to read the whole petition. You just present it, that is enough.

(*Interruptions*)

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, the Prime Min-